

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 27**

**IA 1122/2023 IA 4347/2023 in C.P. (IB)/474(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 31.10.2023**

**NAME OF THE PARTIES:    SES ENERGY SERVICES INDIA PRIVATE LIMITED**

Section 60(5) & 10 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 1122/2023**

- 1) Mr. Ritesh Hegde, Ld. Counsel for the Applicant and Mr. Ahsan Allana, Ld. Counsel for Respondent Nos. 1, 2 & 7, Mr. Amey Hadwale, Ld. Counsel for Respondent No. 4 and Advocate Aashka, Ld. Counsel for Respondent No. 5 are present.
- 2) At request, stand over to 05.12.2023, for further consideration and hearing.

**IA 4347/2023**

- 1) Mr. Vinay Kate, Ld. Counsel for the Applicant and Mr. Ahsan Allana, Ld. Counsel for Respondent Nos. 1, 2 & 7, Mr. Amey Hadwale, Ld. Counsel for

Respondent No. 4 and Advocate Aashka, Ld. Counsel for Respondent No. 5  
are present.

2) Heard and Reserved for Orders.

**Sd/-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**

Vedant Kedare